

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1415/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Parmanand Kewalramani
V/s.
Modlite Holdings Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	MAULIK THAKUR	Adv for Applicant	Maulik

COMMON ORDER

C.P. No.1414/I&BC/NCLT/MB/MAH/2017
C.P. No. 1415/I&BC/NCLT/MB/MAH/2017
C.P. No. 1416/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **20.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017
ug

Sd/-

M.K. Shrawat
Member (Judicial)